

A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 32 of the Oil and Natural Gas Commission Act, 1959 :—

- (1) The Oil and Natural Gas Commission (Conduct, Discipline and Appeal) (Amendment) Regulations, 1982 published in Notification No. 17(7)/81-Reg. in Gazette of India dated the 18th September, 1982.
- (2) The Oil and Natural Gas Commission (Pay and Allowances) Amendment Regulations, 1982 published in Notification No. 17(23)/79-Reg. in Gazette of India dated the 21st August 1982. [Placed in Library. See No. LT-6633/83.]

Annual Report of and Review on National Cooperative Land Development Banks Federation, Bombay for 1981-82, of National Cooperative Housing Federation New Delhi, for 1981-82, etc.

THE MINISTER OF AGRICULTURE
(RAO BIRENDRA SINGH) : I beg to lay
on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Land Development Banks Federation, for the year 1981-82.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Land Development Banks Federation, Bombay, for the year 1981-82 together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Land Development Banks Federation, Bombay, for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-6633/83]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation, New Delhi, for the year 1981-82.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation, New Delhi, for the year 1981-82 together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation, New Delhi, for the year 1981-82.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-6634/83]
- (5) (i) A copy of the annual Report (Hindi and English versions) of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of Review and Hindi English versions) by the Government on the working of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1981-82

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library See No. LT-6635/83]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Co-operative Limited, New Delhi for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Heavy Engineering Cooperative Limited, New Delhi for the year 1981-82.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library See No. LT-6636/83]

(9) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited Bombay, for the year 1981-82.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1981-82 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1981-82.

(10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library See No. LT-6637/83]

Annual Report and Accounts, of the Super Bazar, 145 Cooperative Stores Ltd. Delhi for 1979-80.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
I beg to lay on the table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Super Bazar, the Cooperative Store Limited, Delhi, for the year 1979-80.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Super Bazar, the Cooperative Store Limited, Delhi, for the year 1979-80 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6638/83].

Statements showing action taken by government of various assurances, promises etc. given by Ministers during various sessions of VII Lok Sabha.

THE MINISTER OF STATE IF THE
MINISTRY OF INFORMATION AND
BROADCASTING AND MINISTER OF
STATE IN THE DEPARTMENT OF
PARLIAMEN- TARY AFFAIRS (SHRI
H.K.L. BHAGAT) : I beg to lay
on the table the following statements
(Hindi and English versions) showing the
action taken by the Government on various
assurances, promises and undertakings given
by the Ministers during the various sessions
of Seventh Lok Sabha :—

(1) Statement No. XXIV-Third Session,
1980.

(2) Statement No. XVII-Fourth Session,
1980.

(3) Statement No. XVIII-Fifth Session,
1981.

(4) Statement No. X-Seventh Session,
1981.

(5) Statement No. IX-Eighth Session,
1982.

(6) Statement No. V-Ninth Session,
1982.

(7) Statement No. IV-Tenth Session,
1982.

(8) Statement No. II-Eleventh Session,
1983.

[Placed in Library. See No. LT-6639/83]

**Annual Report of and Review on Jawahar
Lal Nehru University, New Delhi for
1.9.81. to 31.8.82. and for 1981-82, etc.**

THE MINISTER OF STATE IN THE
MINISTRIES OF EDUCATION AND
CULTURE AND SOCIAL WELFARE
(SHRIMATI SHEILA KAUL) : I beg to lay
on the table :

(1) (i) A copy of the Annual Report
(Hindi and English versions)
of the Jawaharlal Nehru Univer-
sity, New Delhi, for the period
from 1st September, 1981 to 31st
August, 1982.

(ii) A copy of the Review (Hindi and
English versions) by the Govern-
ment on the working of the